

**Government of Jammu and Kashmir**  
**General Administration Department**  
**Civil Secretariat, Jammu**

**Notification**

**Jammu, the 18<sup>th</sup> of November, 2020**

**S.O. 351.** - In exercise of powers conferred by proviso to Article 309 of the Constitution read with section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010, the Lieutenant Governor of the Union territory of Jammu and Kashmir hereby directs that sub-rule (5) of rule 5 of the Jammu and Kashmir Appointment to Class-IV (Special Recruitment) Rules, 2020 issued vide notification S.O 184 dated 4<sup>th</sup> of June, 2020, shall be substituted by the following sub-rule; namely :-

“(5). Candidates will be required to indicate their order of preference for allotment against all UT, Divisional and District cadre vacancies at the time of application or as and when considered appropriate by the Board.”

**By order of the Lieutenant Governor.**



(Manoj Kumar Dwivedi) IAS

**Commissioner/Secretary to the Government**

No. GAD/Mtg/RB-IV/50/2020-I

Dated:18.11.2020

Copy to the:-

1. Ld. Advocate General, J&K.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. Chief Electoral Officer, J&K.
8. All Commissioners/Secretaries to the Government.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Director General, J&K Institute of Management and Public Administration and Rural Development.
11. Director Information, J&K.

12. Secretary, J&K Public Service Commission/SSB/BoPEE.
13. Private Secretary to the Lieutenant Governor.
14. Director, Archives, Archaeology and Museums, J&K.
15. Secretary, J&K Legislative Assembly, Jammu.
16. General Manager, Government Press, Jammu/Srinagar.
17. Private Secretary to the Chief Secretary.
18. Private Secretary to Advisor (F)/(B)/(BK) to the Lieutenant Governor.
19. Private Secretary to the Commissioner/Secretary to the Government, GAD.
20. In-charge website.